

# ORISSA HIGH COURT

## FILING REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/30541/2024	PINKU SINGH @ PINKU RAJPUT VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 () //	
2	D-BLAPL/30542/2024	DINABANDHU BHOI VS STATE OF ODISHA	SURYAKANTA DASH VS	BANKI /298 /2024 () //	
3	D-BLAPL/30543/2024	ASISH KUMAR DALASINGHARAY VS STATE OF ODISHA	BISWAJIT SAHOO VS	CYBER CRIME AND ECONOMIC OFFENCE /42 /2024 () //	
4	D-BLAPL/30545/2024	KHAGAPATI PANGI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /73 /2024 () //	
5	D-BLAPL/30548/2024	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	BISWARANJAN DALAI VS	SECTOR-7 /152 /2024 () //	
6	D-BLAPL/30551/2024	MD.MEHMUD ALAM VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
7	D-BLAPL/30555/2024	SHIBA MUKHI @MANI VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	SAHADEV KHUNTA /255 /2024 () //	AOR20220001087C202400083
8	D-BLAPL/30556/2024	RAMA MALLIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	K.NUAGAON /252 /2024 () //	AOD20240000242C202400013
9	D-BLAPL/30557/2024	RAHIMA KHATUN @RAHIM KHATUN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //	AOR20220001245C202400007
10	D-BLAPL/30561/2024 BLAPL/10308/2024	LAXMAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /2 /2023 ASST.SESSIONS JUDGE(STC),BALESWAR(Baleshwar) ST/0000060/2024	
11	D-BLAPL/30562/2024	MAHESH SETH VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	AINTHAPALI /557 /2019 () //	

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12	D-BLAPL/30563/2024	CHIKU@ SUKADEV DEHURY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	BANTALA /167 /2024 () //	
13	D-BLAPL/30568/2024	BUDU @ BIPIN NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /495 /2022 () //	
14	D-BLAPL/30573/2024	PRAKASH CHANDRA SWAIN @ GUGUNA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CYBER CRIME AND ECONOMIC OFFENCES /119 /2023 () //	
15	D-BLAPL/30574/2024	SAROJ KUMAR NAYAK VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	EOW,BHUBANESWAR /9 /2024 () //	
16	D-BLAPL/30575/2024	RAKESH SINGH VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	MANCHESWAR P.S. /207 /2021 () //	
17	D-BLAPL/30579/2024	KHARAT GHEEVELA VS STATE OF ODISHA	SUSHANTA KUMAR ORADHAN VS	GOLAMUNDA /68 /2017 () //	
18	D-BLAPL/30582/2024	GAUTAM KUNDU VS UNION OF INDIA (C.B.I.)	HIMADRI CHAUROBORTY VS	/ /0 () //	
19	D-BLAPL/30585/2024	GOURANGA BARIHA @ GOURANG BARIHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHATILI /16 /2024 () //	
20	D-BLAPL/30587/2024	JAMADAR @ SAMIR MUNDA VS STATE OF ODISHA	AMLAN MOHANTY VS	BARBIL /100 /2022 () //	
21	D-BLAPL/30590/2024	AAMIN KHAN VS STATE OF ODISHA	PRADIPTA VARMA VS	KHALLIKOTE /622 /2024 () //	
22	D-BLAPL/30591/2024	HADU SWAIN @ SATRUGHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BARGARH /663 /2015 () //	
23	D-BLAPL/30594/2024	TOYEB ALLI MOLLA	SURYAKANTA DWIBEDI	TALASARI MARINE /36 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/30600/2024	RAJESH DAS @ RAJES DAS	SUDHANSU SEKHAR DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/30607/2024	SUDAM BHESERA	TIKE RAM MEHER	BINIKA /48 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/30614/2024	VISHAL KUMAR	RAJ KUMAR ROUT	G.R.P.S. /198 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/30615/2024	ASHOK DAS	RAJ KUMAR ROUT	G.R.P.S. /198 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/30616/2024	FULJHAR DEVI	RAJ KUMAR ROUT	G.R.P.S. /198 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/30617/2024	AMAN KUMAR	RAJ KUMAR ROUT	G.R.P.S. /198 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/30623/2024	PRAKASH KUMAR KHUNTIA	DEVASHIS PANDA	KHANDAGIRI P.S. /288 /2022	AOR20220001247C202400006
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/30624/2024	SONU DEEP	RAKESH KUMAR DAS	SAMBALPUR TOWN /118 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/30633/2024	PRAHALLAD BEHERA	RAKESH KUMAR DAS	SAMBALPUR TOWN /118 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/30634/2024	AJAY SUNA	RAKESH KUMAR DAS	SAMBALPUR TOWN /118 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/30637/2024	J. SUNIL PRASAD DORA	GYANA RANJAN DHAL	CYBER CRIME AND ECONOMIC OFFENCES /39 /2024	
		VS	VS	()	

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35	D-BLAPL/30638/2024	STATE OF ODISHA RABI @ RABINDRA BISOYI VS	SRINIBAS KHANDAI VS	// BUGUDA /283 /2024 ()	
36	D-BLAPL/30639/2024	STATE OF ODISHA RAGHU BEHERA @ RAGHUA BEHERA VS	HRUDANANDA MOHAPATRA VS	// CHANDANPUR /137 /2023 ()	
37	D-BLAPL/30643/2024	STATE OF ODISHA JAGABANDHU SETHI VS	RATIKANTA MOHAPATRA VS	// SIMULIA /67 /2020 ()	
38	D-BLAPL/30647/2024	STATE OF ODISHA AHMED ALI VS	RAJ KUMAR ROUT VS	// /0 ()	
39	D-BLAPL/30650/2024	STATE OF ODISHA MOHAMMED RAEES LADDHA VS	RAJ KUMAR ROUT VS	// /0 ()	
40	D-BLAPL/30653/2024	STATE OF ODISHA GOPA @ AMAR KUMAR DEY VS	PRAVASH CHANDRA JENA VS	// TALASARI MARINE /36 /2023 ()	
41	D-CMAPL/43415/2024	STATE OF ODISHA SUDHIR KUMAR SATPATHY VS	ADV VS	// / ()	
42	D-CMAPL/43454/2024	CESU, BBSR SABITA SAHOO VS	ADV. VS	// / ()	
43	D-CMAPL/43457/2024	D.M., M/S. UNITED INSURANCE CO.LTD., KUJANG SANJUKTA SAHOO VS	ADV. VS	// / ()	
44	D-CMAPL/43458/2024	D.M., M/S. UNITED INSURANCE CO.LTD., KUJANG SANJUKTA SAHOO VS	ADV. VS	// / ()	
45	D-CMAPL/43459/2024	D.M., M/S. UNITED INSURANCE CO.LTD., KUJANG AKSHAYA KUMAR SAHOO VS	ADV. VS	// / ()	
		D.M., M/S. UNITED INSURANCE CO.LTD., KUJANG		//	

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46	D-CMAPL/43461/2024	SNIGDHARANI SAHOO VS D.M., M/S. UNITED INSURANCE CO.LTD., KUJANG	ADV. VS	// 0	
47	D-CMAPL/43462/2024	GIRIDHARI SAHOO VS D.M., M/S. UNITED INSURANCE CO.LTD., KUJANG	ADV. VS	// 0	
48	D-CMAPL/43473/2024	JATADHARI BEHERA VS COMMMNR.CONSolidATION, BBSR	ADV. VS	// 0	
49	D-CMP/43376/2024	BHAGABAN JENA VS PITEI DEI	SUJATA JENA VS	// 0	
50	D-CMP/43417/2024	PRASANTA SAHOO VS KASTURI BARIK	RAKESH BEHERA VS	// 0	
51	D-CMP/43434/2024	MANORANJAN MALLICK VS SK.NAYAZ MOHAMMAD	BHASKAR CHANDRA PANDA VS	// 0	
52	D-CONTC/43367/2024	BIJAYA KUMAR BEHERA VS SADANANDA MOHANTY, DEPUTY MANAGER,NEW INDIA ASSURANCE COMPANY LTD, BBSR	ADV. VS	// 0	
53	D-CONTC/43384/2024	NAMITA SAHOO VS DEEPAK KUMAR PADHI, OES,DISTRICT EDUCATION OFFICER, PURI	ADV. VS	// 0	
54	D-CONTC/43387/2024	HRUDANANDA DEB VS BISHNUPADA SETHI, I.A.S.	SATYAJIT BEHERA VS	// 0	
55	D-CONTC/43395/2024	KABITANJALI SISUGOSWAMI VS DILIP ROU TRAI, I.A.S	ADV. VS	// 0	
56	D-CONTC/43405/2024	SASMITA NANDA VS SHALINI PANDIT, I.A.S,	PRASANTA KUMAR TRIPATHY VS	// 0	
57	D-CONTC/43426/2024	ASIF HUSAIN	SANDHYARANI PANI	//	AOR20230000010C202400119

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		VS	VS	()	
58	D-CONTC/43427/2024	ARAVIND AGRAWAL,SECRETARY HIGHER EDUCATION DEPT. SANGRAM MISHRA	ADV	//	AOR20220001657C202400060
		VS	VS	()	
59	D-CONTC/43433/2024	VIR VIKRAM YADAV, COMMISSIONER CUM SECRETARY,WORKS DEPT. SURENDRA NATH SWAIN	ANSHURAM MISHRA	//	
		VS	VS	()	
60	D-CONTC/43438/2024	SHALINI PANDIT, I.A.S, RAMAKANTA RAUL	ANSHURAM MISHRA	//	
		VS	VS	()	
61	D-CONTC/43439/2024	SHALINI PANDIT, I.A.S, SUKANTA BISWAL	ANSHURAM MISHRA	//	
		VS	VS	()	
62	D-CONTC/43441/2024	SALINI PANDIT, IAS AJAYA KUMAR SAHOO	ANSHURAM MISHRA	//	
		VS	VS	()	
63	D-CONTC/43465/2024	SHALINI PANDIT, IAS LALIT KUMAR NAYAK	RAJIB RATH	//	
		VS	VS	()	
64	D-CONTC/43482/2024	DEORANJAN KUMAR SINGH, IAS K. SATISH KUMAR SUBUDHI	ADV	//	AOR20220001586C202400042
		VS	VS	()	
65	D-CONTC/43492/2024	SATISH CHANDAR, IRS,JOINT COMMISSIONER OF CUSTOMS SURYANARAYAN KAR	SRIDHAR RATH	//	
		VS	VS	()	
66	D-CRLA/30560/2024	SUBRAT SATPATHY, I.A.S, DINABANDHU MOHAPATRA	CHANDAN SAMANTARAY	//	BASTA /410 /2019
		VS	VS	()	
67	D-CRLA/30583/2024	STATE OF ODISHA RAGHUNATH SAHOO	SUDHANSU SEKHAR DASH	//	BHARATPUR PS /146 /2022
		VS	VS	()	
68	D-CRLA/30656/2024	STATE OF ODISHA NABA KISHORE BEHERA @ PATI	PRADEEP KUMAR PARIDA	//	ATHGARH /211 /2012
		VS	VS	()	

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69	D-CRLLP/30536/2024	STATE OF ODISHA STATE OF ODISHA VS BIJAY KUMAR DAS	SAUBHAGYA KETAN NAYAK,A.G.A. VS	// MAHILA P.S.(BBSR) /32 /2014 ()	LOD20240000200C202400124
70	D-CRLMC/30538/2024 CRLMC/3876/2024	VOLER CAR LIMITED, KOLKATA VS STATE OF ODISHA	ARYA TRIPATHY VS	// INFOCITY PS /145 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) ICC/0003502/2024	
71	D-CRLMC/30540/2024	SAROJ RANJAN DASH VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	/ /0 ()	
72	D-CRLMC/30554/2024 CRLMC/3893/2024	SANJIB@SANJEEV PARIDA VS STATE OF ODISHA(VIG.)	SATYAJIT MOHAPATRA VS	// BALASORE VIGILANCE /11 /2004 C.J.M.,BALASORE(Baleshwar) GR/0000011/2004	
73	D-CRLMC/30564/2024	SUDHIR KUMAR DAS VS BIJU PATNAIK COLLEGE PLUS TWO SCIENCE AND TECHNOLOGY, JAJPUR	SK. ZAFARULLA VS	/ /0 ()	
74	D-CRLMC/30592/2024	INDIAN MARBLE COMPANY VS TORQUE MINERALS PVT. LTD., CUTTACK	SUSANTA KUMAR DASH VS	/ /0 ()	
75	D-CRLMC/30595/2024	INDIAN MARBLE COMPANY VS TORQUE MINERALS PVT. LTD., CUTTACK	SUSANTA KUMAR DASH VS	/ /0 ()	
76	D-CRLMC/30599/2024	JITENDRA MAHAKUD VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SAMBALPUR VIGILANCE /109 /2015 ()	
77	D-CRLMC/30604/2024	KHIRA@KHIROD KUMAR SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// BANTALA /81 /2012 ()	AOR20220001648C202400064
78	D-CRLMC/30609/2024	SAROJ KUMAR PATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// JHIRPANI P.S. /127 /2024 ()	
79	D-CRLMC/30613/2024	GAGAN BIHARI MOHANTY @ GAGAN MOHANTY VS STATE OF ODISHA	JYOTI PATNAIK VS	// JAGATSINGPUR /49 /2019 ()	

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80	D-CRLMC/30626/2024	ARJUN CHARAN SETHI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	MAHILA P.S.(BBSR) /36 /2017 () //	
81	D-CRLMC/30627/2024	LIKU@SUBHAM ROUT VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	SAMAL /35 /2023 () //	AOR20220001648C202400063
82	D-CRLMC/30628/2024	SANJAY @ SANJAY KUMAR BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	MANGALPUR /94 /1992 () //	
83	D-CRLMC/30629/2024	PUSPALATA RAUTARAY VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /11 /2023 () //	AOR20220001593C202400018
84	D-CRLMC/30636/2024	LALIT KUMAR RATH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	ANGUL TOWN /156 /2022 () //	
85	D-CRLMC/30658/2024	PRASAD PAIKARAY VS STATE OF ODISHA	PRIYALAXMI DALABEHERA VS	CHANDAKA P.S. /169 /2018 () //	
86	D-CRLMP/30546/2024	SANTOSH KUMAR MAHAPATRA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	/ /0 () //	
87	D-CRLMP/30572/2024	ARUNDHARI JIBAN DASH VS STATE OF ODISHA	RANJIT MOHANTY VS	/ /0 () //	
88	D-CRLMP/30581/2024	ALOK KUMAR DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
89	D-CRLMP/30586/2024	SATYAGOPAL MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
90	D-CRLMP/30589/2024	JAGANNATH NANDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
91	D-CRLMP/30644/2024	JAMUNA TARAI	PRAVASH CHANDRA JENA	MARINE PST TALCHUA /187 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLREV/30606/2024	SANDEEP PRABODH KERKETTA	MANAS KUMAR CHAND	NALCO /131 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-DSREF/30659/2024	STATE OF ODISHA	ADV.	KISHORENAGAR (ANUGUL) /91 /2017	
	DSREF/4/2024	VS	VS	ADDL. SESSION JUDGE,ATHAMALIK(Anugul )	
		PRAKASH BEHERA		CT/0000016/2018	
94	D-MACA/43392/2024	BIKASH KUMAR AGRAWAL	DHANANJAYA MUND	//	
		VS	VS	()	
		BALVINDER SINGH PADDA		//	
95	D-MACA/43464/2024	NIRJHARANI DAS	KARUNAKAR DAS	//	
		VS	VS	()	
		ALOK KUMAR NAYAK		//	
96	D-MATA/43450/2024	TARA PRASAD LIMAI	TUKUNA KUMAR MISHRA	//	
		VS	VS	()	
		JYOSHNA NAYAK		//	
97	D-TRP(C)/43443/2024	BHAGYASHREE JALLI	BIJAYANANDA DASH	//	
		VS	VS	()	
		AMAR PRASAD JALLY		//	
98	D-WA/43359/2024	STATE OF ODISHA	SASWAT JENA,A.G.A	//	LOD20240000194C202400145
		VS	VS	()	
		BABAJI CHARAN SWAIN		//	
99	D-WA/43360/2024	STATE OF ODISHA	MANOJ KUMAR KHUNTIA,A.G.A	//	LOD20240000200C202400122
		VS	VS	()	
		RANJIT KUMAR NAYAK		//	
100	D-WA/43361/2024	STATE OF ODISHA	DHANANJAY MUND,A.G.A	//	LOD20240000194C202400146
		VS	VS	()	
		SANTOSH KUMAR MAHAPATRA		//	
101	D-WA/43362/2024	STATE OF ODISHA	ARNAV BEHERA,A.S.C	//	LOD20240000194C202400147
		VS	VS	()	
		MOHAMMED SHAFIQUE HOSSAIN		//	
102	D-WA/43363/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	//	LOD20240000172C202400196
		VS	VS	()	

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103	D-WA/43364/2024	PRAMOD KUMAR DASH STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // ()	LOD20240000172C202400197
104	D-WA/43365/2024	BIJUNATH PARIDA STATE OF ODISHA VS	ARNAV BEHERA,A.S.C VS	// // ()	LOD20240000200C202400123
105	D-WA/43366/2024	BHASKAR MUDULI STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // ()	LOD20240000194C202400148
106	D-WA/43368/2024	SUBASH CHANDRA MOHANTY STATE OF ODISHA VS	SANGRAM KESHARI JENA,A.G.A VS	// // ()	LOD20240000172C202400198
107	D-WA/43419/2024	TRIBAL DEVELOPMENT CORPORATION OF ODISHA VS	SADAKHONDA PATNAIK VS	// // ()	
108	D-WA/43480/2024	REGISTRAR,ODISHA COOPERATIVE SOCIETY, KHORDHA G.ADILAXMI VS	KSHIROD KUMAR ROUT VS	// // ()	
109	D-WP(C)/43340/2024	G.KOTESWAR RAO MURALI PANDA VS	DURGESH NARAYAN RATH VS	// // ()	
110	D-WP(C)/43341/2024	STATE OF ORISSA RUMA NAIK VS	DEBASHISHA HOTA VS	// // ()	AOR20220001293C202400040
111	D-WP(C)/43342/2024	STATE OF ODISHA KAIBALYA NAIK VS	DEBASHISHA HOTA VS	// // ()	AOR20220001293C202400039
112	D-WP(C)/43343/2024	STATE OF ODISHA MAHENDRA NAIK VS	DEBASHISHA HOTA VS	// // ()	AOR20220001293C202400036
113	D-WP(C)/43344/2024	STATE OF ODISHA AHALYA DEHURY VS	DEBASHISHA HOTA VS	// // ()	AOR20220001293C202400037
		STATE OF ODISHA		//	

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114	D-WP(C)/43345/2024	BENU PRADHAN VS STATE OF ODISHA	DEBASHISHA HOTA VS	// () //	AOR20220001293C202400038
115	D-WP(C)/43346/2024	DURA PRASAN SAHOO VS M/S ODISHA FILM DEVELOPMENT CORPORATION LTD	RAMESH CHANDRA BEHERA VS	// () //	
116	D-WP(C)/43347/2024	SATURA NAIK VS STATE OF ODISHA	DEBASHISHA HOTA VS	// () //	AOR20220001293C202400034
117	D-WP(C)/43348/2024 WP(C)/25273/2024	RAPS INFRATECH PVT LTD, KALAHANDI VS STATE OF ODISHA	ANKITA MUKHERJI VS	// () //	
118	D-WP(C)/43349/2024	SANTILATA DEHURY VS STATE OF ODISHA	DEBASHISHA HOTA VS	// () //	AOR20220001293C202400035
119	D-WP(C)/43350/2024	MAYADHAR DIANI VS STATE OF ODISHA	DEBASHISHA HOTA VS	// () //	AOR20220001293C202400033
120	D-WP(C)/43351/2024	GOLAP NAIK VS STATE OF ODISHA	DEBASHISHA HOTA VS	// () //	AOR20220001293C202400032
121	D-WP(C)/43352/2024	SUBALA NAIK VS STATE OF ODISHA	DEBASHISHA HOTA VS	// () //	AOR20220001293C202400031
122	D-WP(C)/43353/2024	OKILA KHAMARI @ AKHILA VS STATE OF ODISHA	TRILOCHAN DASH VS	// () //	AOD20240000276C202400082
123	D-WP(C)/43354/2024 WP(C)/25219/2024	BIBHUTI BHUSAN MOHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	
124	D-WP(C)/43355/2024	STATE OF ODISHA VS KESHABA KISHOR NAYAK	SANGRAM JENA,A.G.A VS	// () //	LOD20240000172C202400194
125	D-WP(C)/43356/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	//	LOD20240000194C202400144

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		VS	VS	()	
126	D-WP(C)/43357/2024	TANUJA KARTIK STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	//	LOD20240000200C202400121
		VS	VS	()	
127	D-WP(C)/43358/2024	JANARDAN THAKUR STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	//	LOD20240000172C202400199
		VS	VS	()	
128	D-WP(C)/43369/2024	YUDHISTHIRA BARIK E MAYET ALI MONDAL @ ENAYET ALI MONDAL	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
129	D-WP(C)/43370/2024	STATE OF ODISHA LALIT MOHAN MISHRA	PRADEEP KUMAR DAS	//	AOR20220003390C202400013
		VS	VS	()	
130	D-WP(C)/43371/2024	STATE OF ODISHA KISHORE CHANDRA BASANTARA	TRILOCHAN DASH	//	AOD20240000276C202400081
		VS	VS	()	
131	D-WP(C)/43372/2024	STATE OF ODISHA BHABANI SHANKAR SAHOO	TRILOCHAN DASH	//	AOD20240000276C202400083
		VS	VS	()	
132	D-WP(C)/43373/2024	STATE OF ODISHA BISWANATH BEHERA	TRILOCHAN DASH	//	AOD20240000276C202400085
		VS	VS	()	
133	D-WP(C)/43374/2024	STATE OF ODISHA KULAMANI SAHU	TRILOCHAN DASH	//	AOD20240000276C202400084
		VS	VS	()	
134	D-WP(C)/43375/2024	STATE OF ODISHA JADUMANI GOUD @ NAG	TRILOCHAN DASH	//	AOD20240000276C202400086
		VS	VS	()	
135	D-WP(C)/43377/2024	COLLECTOR SUNDARGARH SUPRIYA MALAKAR	DEEPANKAR PANIGRAHY	//	
		VS	VS	()	
136	D-WP(C)/43378/2024	STATE OF ODISHA SRIKANTA GARNAIK	GOPAL KRUSHNA MOHANTY	//	
		VS	VS	()	

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137	D-WP(C)/43379/2024	STATE OF ODISHA LUSIBETH MAJHI @ KULDIP VS	DEEPANKAR PANIGRAHY VS	// // 0	
138	D-WP(C)/43380/2024	STATE OF ODISHA JAYAKRUSHNA BEHERA VS	RAI CHARAN MOHAPATRA VS	// // 0	
139	D-WP(C)/43381/2024	TAHASILDAR, SADAR, CUTTACK PRABODHA KUMAR MISHRA VS	DEEPAK KUMAR PANI VS	// // 0	
140	D-WP(C)/43382/2024	SUJATA KUMARI MISHRA SATYABRATA PRADHAN VS	USHA RANI PADHI VS	// // 0	
141	D-WP(C)/43383/2024	STATE OF ODISHA MANISH KUMAR AGARWALLA VS	SOUMYA JYOTI BISWAL VS	// // 0	
142	D-WP(C)/43385/2024	SHALINI AGARWALLA BASANTI ROUT VS	SATYAJIT BEHERA VS	// // 0	
143	D-WP(C)/43386/2024 WP(C)/25237/2024	STATE OF ODISHA M/S BN RESIDENCY PVT LTD VS	LALIT KUMAR MAHARANA VS	// // 0	
144	D-WP(C)/43388/2024 WP(C)/25235/2024	THE PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE M/S BN RESIDENCY PVT. LTD., BHAWANIPATANA, KALAHANDI VS	LALIT KUMAR MAHARANA VS	// // 0	
145	D-WP(C)/43389/2024	THE PRINCIPAL COMNR, GST AND CE, BBSR NRUSINGHA ROURTRAY VS	DEBENDRA NARAYAN PATTANAİK VS	// // 0	
146	D-WP(C)/43390/2024	STATE OF ODISHA SUDARSAN BEHERA VS	SARADA PRASAD DASH VS	// // 0	
147	D-WP(C)/43391/2024	STATE OF ODISHA PRITIMAN THANAPATI VS	SIBA PRASAD SWAIN VS	// // 0	
		STATE OF ORISSA		//	

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148	D-WP(C)/43393/2024	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
149	D-WP(C)/43394/2024	RAJESH KUMAR LENKA VS STATE OF ODISHA	USHARANI PATI VS	// 0 //	
150	D-WP(C)/43396/2024	SIDHILAL MURMU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
151	D-WP(C)/43397/2024	S. NARMADA KUMARI PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
152	D-WP(C)/43398/2024	HIMADRI MALAYA MANGARAJ VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
153	D-WP(C)/43399/2024	DHALESWAR SOREN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
154	D-WP(C)/43400/2024	LALITHA CHOUDHURY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
155	D-WP(C)/43401/2024	ASOKA KUMAR NANDA VS COLLECTOR, NABARANGPUR	DIPTI RANJAN BHOKTA VS	// 0 //	
156	D-WP(C)/43402/2024	SUDHANSU SHEKHAR MOHANTY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //	
157	D-WP(C)/43403/2024	MANOJ KUMAR DAS VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //	
158	D-WP(C)/43404/2024	BIKRAM SAHOO VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //	
159	D-WP(C)/43406/2024	ANANDA KUMAR RAM	PRATYUSHA NAIDU	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/43407/2024	SANATAN SAHOO	PRATYUSHA NAIDU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/43408/2024	MANORANJAN BEHERA	PRATYUSHA NAIDU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/43409/2024	DIBAKAR SAHOO	PRATYUSHA NAIDU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/43410/2024	HADIBANDHU SAHOO	PRATYUSHA NAIDU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/43411/2024	KUNI PATRA	PRATYUSHA NAIDU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/43412/2024	JALANDHARA BEHERA	PRATYUSHA NAIDU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/43413/2024	PURNA CHANDRA PANDA	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/43414/2024	SHRIKANTA PANDA	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/43416/2024	JUGAL KISHORE BARAL	SOUMYA SEKHAR PARIDA	//	
		VS	VS	0	
		PRINCIPAL SECY TO GOVT, WORKS DEPT		//	
169	D-WP(C)/43418/2024	DEBASHISH MOHAPATRA	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/43420/2024	UPENDRA KUMAR SAMAL	PRATAP KUMAR BEHERA	//	
		VS	VS	0	

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171	D-WP(C)/43421/2024	STATE OF ODISHA SANTOSH KUMAR SAHU VS PRINCIPAL SECY TO GOVT, WORKS DEPT	SOUMYA SEKHAR PARIDA VS	// // 0 //	
172	D-WP(C)/43422/2024	SAROJ KUMAR DAS VS PRINCIPAL SECY TO GOVT, WORKS DEPT	SOUMYA SEKHAR PARIDA VS	// 0 //	
173	D-WP(C)/43423/2024	STATE OF ODISHA VS DEBADATTA BEHERA	SANGRAM KESARI JENA, A.G.A. VS	// 0 //	LOD20240000194C202400149
174	D-WP(C)/43424/2024	RAMAKANTA JYOTISH VS PRINCIPAL SECY TO GOVT WORKS DEPT, BBSR	SOUMYA SEKHAR PARIDA VS	// 0 //	
175	D-WP(C)/43425/2024	STATE OF ODISHA VS PRAVASINI NAYAK	SANGRAM KESARI JENA, A.G.A. VS	// 0 //	LOD20240000200C202400125
176	D-WP(C)/43428/2024	MURALIDHAR PRADHAN VS STATE OF ODISHA.	NIRANJAN MAHARANA VS	// 0 //	AOD20230001370C202400011
177	D-WP(C)/43429/2024	AMBIANCE IMFL ON SHOP, BBSR VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //	
178	D-WP(C)/43430/2024	ANIL KUMAR SAHU VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //	AOD20220004450C202400002
179	D-WP(C)/43431/2024	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //	
180	D-WP(C)/43432/2024	DURGA PRASAD BHOI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //	AOD20240000678C202400011
181	D-WP(C)/43435/2024	TARANISEN SETH VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	

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182	D-WP(C)/43436/2024	PRINCE BAR AND RESTAURANT IMFL ON SHOP, BBSR VS STATE OF ODISHA	SRIBHISEK MOHANTY VS	// 0 //	
183	D-WP(C)/43437/2024	MANGAL BISWAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
184	D-WP(C)/43440/2024	SUSANTA DAS VS REGIONAL MANAGER RESERVE BANK OF INDIA, BBSR	JNYANANANDA PANDA VS	// 0 //	
185	D-WP(C)/43442/2024	TILOTTAMA BARAL VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //	
186	D-WP(C)/43444/2024	M/S SRI JAGANNATH SCHOOL AND COLLEGE OF PHARMACY VS STATE OF ODISHA	SRIBHANKAR ROUT VS	// 0 //	
187	D-WP(C)/43445/2024	CHANDAN KUMAR MANDAL VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
188	D-WP(C)/43446/2024	HEMANTA KUMAR JENA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
189	D-WP(C)/43447/2024	PRAKASH CHANDRA SWAIN VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //	
190	D-WP(C)/43448/2024	PRASAN KUMAR PATTNAIK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
191	D-WP(C)/43449/2024	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //	
192	D-WP(C)/43451/2024	BANGU ROURAY VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //	
193	D-WP(C)/43452/2024	FALGUNI @ FAGUNI BADHEI	SHAMBHU CHARAN NATH SHARMA	//	

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		VS	VS	0	
		MAHANADI COAL FIELDS LRD., SAMBALPUR		//	
194	D-WP(C)/43453/2024	AMARNATH PARIDA @ AMAR PARIDA	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/43455/2024	MINATIBALA ROUT	JAYANTA KUMAR KHANDAYATRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/43456/2024	BASANTA KUMAR NAYAK	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/43460/2024	M/S.BINAYA KRISHNA SAHOO, KANDHAML	ITISHREE TRIPATHY	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER OF STATE TAX, (APPEAL), CT AND GST TERRITORIAL RANGE, BERHAMPUR			
198	D-WP(C)/43463/2024	KALIKA AGRO PRODUCTS, MAYURBHANJ	LALITENDU MISHRA	//	
	WP(C)/25272/2024	VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/43466/2024	MANINI BEHERA	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/43467/2024	SANJIB KUMAR BAISHAKH @ BAISHAKA	ADITYA SINGH MOHANTY	//	
		VS	VS	0	
		CHIEF COMMISSIONER, CGST, BBSR		//	
201	D-WP(C)/43468/2024	ANANDA KU MAJHI	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	0	
		DISTRICT JUDGE , BALANGIR		//	
202	D-WP(C)/43469/2024	BHRAMAR BAR SWAIN	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
203	D-WP(C)/43470/2024	AJAYA KUMAR LENKA	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
204	D-WP(C)/43471/2024	SWARNALATA SWAIN	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	

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205	D-WP(C)/43472/2024	UNION OF INDIA BISWARANJAN SARDAR VS	SOUMYA RANJAN MOHANTY VS	// // 0	
206	D-WP(C)/43474/2024	UNION OF INDIA BICHITRA JENA VS	SOUMYA RANJAN MOHANTY VS	// // 0	
207	D-WP(C)/43475/2024	UNION OF INDIA KRUSHNA CHANDRA SAHOO VS	SOUMYA RANJAN MOHANTY VS	// // 0	
208	D-WP(C)/43476/2024	STATE OF ODISHA NARENDRA BISWAL VS	NISHIKANTA MISHRA VS	// // 0	
209	D-WP(C)/43477/2024	STATE OF ODISHA BHADRAKANTA MAHAPRASAD MAHARANA VS	SAMIR KUMAR MISHRA VS	// // 0	
210	D-WP(C)/43478/2024	APPEAL COMMITTEE HONBLE HIGH COURT OF ORISSA MOHAMMAD RIYAZ ALAM KHAN VS	ASMIYA RANJAN MAJHI VS	// // 0	
211	D-WP(C)/43479/2024	SAHIDA BEGUM RABINDRA ROUT VS	HARIPAD MOHANTY VS	// // 0	
212	D-WP(C)/43481/2024	STATE OF ODISHA DINANATH SHAW VS	ASMIYA RANJAN MAJHI VS	// // 0	
213	D-WP(C)/43483/2024	REGIONAL TRANSPORT OFFICER, TALCHER DINANATH SHAW VS	ASMIYA RANJAN MAJHI VS	// // 0	
214	D-WP(C)/43484/2024	REGIONAL TRANSPORT OFFICER, TALCHER BHAGABAN SAHU VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202400032
215	D-WP(C)/43485/2024	STATE OF ODISHA HARIS CHANDRA MOHANTY VS	SAMIR KUMAR MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/43486/2024	PRASANTA KUMAR SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// () //	AOR20220001611C202400031
217	D-WP(C)/43487/2024	BHARAT BHUSAN PARIDA VS UNION OF INDIA	ASMIYA RANJAN MAJHI VS	// () //	
218	D-WP(C)/43488/2024	SNEHALATA PATEL VS STATE OF ODISHA	SUBHANKAR ROUT VS	// () //	
219	D-WP(C)/43489/2024	BASANTA KUMAR DAS VS STATE OF ODISHA	HIMANSU SEKHAR MOHANTY VS	// () //	
220	D-WP(C)/43490/2024	SAMIR DALAI VS STATE OF ODISHA	RAMANATH ACHARYA VS	// () //	
221	D-WP(C)/43491/2024	BHAKTA CHARAN PRADHAN VS RAVENSHAW UNIVERSITY, CUTTACK	TARUN PATNAIK VS	// () //	
222	D-WP(C)/43493/2024	ROSHAN KUMAR MISHRA VS STATE OF ODISHA	AGNIHOTRA SAHU VS	// () //	
223	D-WP(C)/43494/2024	SANJEEB KUMAR MISHRA VS STATE OF ODISHA	AGNIHOTRA SAHU VS	// () //	
224	D-WP(C)/43495/2024	SABITA SAMAL VS COMMISSIONER OF ENDOWMENTS, BBSR	BHABANI PRASAD SAMAL VS	// () //	
225	D-ABLAPL/30531/2024	CHATA @RANJAN MALLIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /471 /2024 () //	AOR20220000371C202400089
226	D-ABLAPL/30532/2024	KUMAR RANJAN BAGH VS STATE OF ODISHA	DAMODAR PANDE VS	JUJUMURA /120 /2018 () //	AOR20220002559C202400004
227	D-ABLAPL/30533/2024	KISHORE MALLIK	PRASANTA KUMAR ROUSTRAY	BARGARH /558 /2024	AOD20240000391C202400093

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/30534/2024	MAHESH@MAHESWAR BAITHA	ASIT KUMAR OTTA	BARIPADA TOWN /510 /2024	AOR20230000623C202400034
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/30535/2024	CHANDAN @CHANDRAMANI PATEL	PRASANTA KUMAR ROUSTRAY	BARGARH /559 /2024	AOD20240000391C202400094
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/30537/2024	INDUMATI NATH	ARIJEET MISHRA	JAJPUR ROAD /585 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/30539/2024 ABLAPL/11278/2024	RIAZ HUSSEN @ CHHOTU	AJIT KUMAR RAUT	LAIKERA /336 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/30544/2024	NAKULA DIGAL	BIBHU PRASAD CHHUALSINGH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/30547/2024	RAJENDRA NARAYAN DAS	BISWARANJAN DALAI	KUJANGA /470 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/30549/2024	BABULI DAS	ALEKHA CHANDRA MOHANTY	NAYAGARH /135 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/30550/2024	KALA MOHAMMAD @ MUNMTEYAZ MAHAMAD	PRIYA RANJAN SINGH	DHENKANAL SADAR /770 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/30552/2024	ROCKET MURMU @ RAKET MURMU	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/30553/2024	DILLIP KUMAR ROUT @ JAGA ROUT	SUSANTA KUMAR TRIPATHY	BARIPADA TOWN /480 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/30558/2024 ABLAPL/11299/2024	PAPUNA BISWAL	JNYANANANDA PANDA	BARANGA /372 /2024	
		VS	VS	()	

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239	D-ABLAPL/30559/2024	STATE OF ODISHA MUSTAK AHEMAD KHAN VS	SUDEEPTA KUMAR SINGH VS	// KHURDA MODEL /362 /2024 ()	
240	D-ABLAPL/30565/2024	STATE OF ODISHA SURESH KU. BEHERA VS	PRAFULLA CHANDRA ACHARYA VS	// BAMBARI /95 /2024 ()	
241	D-ABLAPL/30566/2024	STATE OF ODISHA PRABHATI KHUNTIA @ PRAVATI KHUNTIA VS	BIJAY JENA VS	// BENTKAR (42 MOUZA) UPD CUTTACK /294 /2024 ()	
242	D-ABLAPL/30567/2024	STATE OF ODISHA SK ERFAN VS	BHARAT JALLI VS	// JAJPUR SADAR /256 /2024 ()	AOD20240000581C202400036
243	D-ABLAPL/30569/2024	STATE OF ODISHA HRUSIKESH PATRA VS	MITHUN DAS VS	// INDUASTRIAL,NISA /292 /2024 ()	
244	D-ABLAPL/30570/2024	STATE OF ODISHA CHHAILA PARIDA VS	RAJJEET ROY VS	// BADAGODA P.S. /585 /2024 ()	
245	D-ABLAPL/30571/2024 ABLAPL/11304/2024	STATE OF ODISHA PRADEEP KUMAR MAHARANA VS	NIKUNJA KUMAR ROUT VS	// BARKOTE /448 /2024 ()	
246	D-ABLAPL/30576/2024	STATE OF ODISHA KUNAL PARICHHA VS	JYOTIRMAYA SAHOO VS	// ADVA /67 /2024 ()	
247	D-ABLAPL/30577/2024	STATE OF ODISHA RABINDRA SAHU @ RABINDRA KUMAR SAHU VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR TOWN /147 /2024 ()	
248	D-ABLAPL/30578/2024	STATE OF ODISHA SK.GOLAM MOHEMED @ SK.GOLAM MAHAMMAD VS	MD. GOLAM MADANI VS	// DHAMNAGAR /418 /2024 ()	
249	D-ABLAPL/30580/2024	STATE OF ODISHA SARAT PADHI @ SARAT CHANDRA PADHI VS	SUSANTA KUMAR BARAL VS	// MAHANGA /356 /2024 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/30584/2024	MANORANJAN SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHADRAK TOWN /561 /2024 () //	
251	D-ABLAPL/30588/2024	DR. SOUMYADARSHAN NAYAK VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	//0 () //	
252	D-ABLAPL/30593/2024	NIRMAL KUMAR SAHOO VS STATE OF ODISHA	SUVALAXME DEVI VS	KUMBHARAPARA /261 /2023 () //	
253	D-ABLAPL/30596/2024	CHUDAMANI BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	SARANGADA /109 /2024 () //	
254	D-ABLAPL/30597/2024	BISHAL @ BISAL SANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MOTU /155 /2023 () //	
255	D-ABLAPL/30598/2024	JITENDRA KUMAR RATH VS STATE OF ODISHA	SUVALAXMI DEVI VS	PIPLI /287 /2024 () //	
256	D-ABLAPL/30601/2024	KEDARNATH SWAIN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ALAKUNDA /124 /2024 () //	
257	D-ABLAPL/30602/2024	AKSHAY SAMAL @ AKSHAYA SAMAL VS STATE OF ODISHA	SATYABRATA DASH VS	SIMULIA /292 /2024 () //	
258	D-ABLAPL/30603/2024	SNIGDHARANI NAYAK VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	HINDOL /18 /2014 () //	
259	D-ABLAPL/30605/2024	PAPU BHARIMALLA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BEGUNIA P.S. /271 /2024 () //	AOD20240000362C202400021
260	D-ABLAPL/30608/2024	MOHAMMAD SAYEED @ SAHID VS STATE OF ODISHA	DINESH RAY VS	LALBAG /145 /2024 () //	
261	D-ABLAPL/30610/2024	PRATIK MOHANTY	SIDDHARTH GOUTAM DAS	KHANDAGIRI P.S. /665 /2024	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
262	D-ABLAPL/30611/2024	STATE OF ODISHA SK.EKRAM	UNMESH CHANDRA JENA	DHUSURI /318 /2024	
		VS	VS	()	
263	D-ABLAPL/30612/2024	STATE OF ODISHA KAIBALYA SAHU	SOUMYA MISHRA	LACHHIPUR /137 /2024	
		VS	VS	()	
264	D-ABLAPL/30618/2024	STATE OF ODISHA DEBENDRA SWAIN @ DEBENDRANATH SWAIN	ABHISEK MOHANTY	ABHAYACHANDPUR /258 /2024	
		VS	VS	()	
265	D-ABLAPL/30619/2024	STATE OF ODISHA L. JAGANNATH RAO	ASHOK KUMAR SAHOO	BHARATPUR PS /492 /2024	
		VS	VS	()	
266	D-ABLAPL/30620/2024	STATE OF ODISHA PAPU BHARIMALLA	PARTHA SARATHI DAS	BEGUNIA P.S. /254 /2024	AOD20240000364C202400044
		VS	VS	()	
267	D-ABLAPL/30621/2024	STATE OF ODISHA BASANTI BAG	RAKESH KUMAR DAS	SAMBALPUR TOWN /118 /2024	
		VS	VS	()	
268	D-ABLAPL/30622/2024	STATE OF ODISHA RUNU DAS	PRATAP KUMAR MOHANTY	KHANDAGIRI P.S. /638 /2024	AOD20230001254C202400007
		VS	VS	()	
269	D-ABLAPL/30625/2024	STATE OF ODISHA AKASH GUPTA	RAKESH KUMAR DAS	SAMBALPUR TOWN /118 /2024	
		VS	VS	()	
270	D-ABLAPL/30630/2024	STATE OF ODISHA SUVENDU KUMAR DAS	BRAJA MOHAN SARANGI	CAPITAL P.S. /487 /2024	
		VS	VS	()	
271	D-ABLAPL/30631/2024	STATE OF ODISHA T.SANJAYA PATRA @T.SANJAY KUMAR PATRA	HAREKRUSHNA DASH	ASKA /111 /2022	AOD20240000001C202400304
		VS	VS	()	
272	D-ABLAPL/30632/2024	STATE OF ODISHA OMM PRAKASH SAHOO @ OMKAR SAHOO	JYOTIRMAYA SAHOO	BADAGODA P.S. /648 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :05/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/30635/2024	STATE OF ODISHA HUNA @ KASIM KHAN VS	SAMBEET PATTANAYAK VS	// KAKATAPUR /140 /2024 ()	
274	D-ABLAPL/30640/2024	STATE OF ODISHA TUKU TRIPATHY VS	PRATYUSHA NAIDU VS	// LOISINGHA(BOLANGIR) /303 /2024 ()	
275	D-ABLAPL/30641/2024	STATE OF ODISHA PRASANTA KUMAR TRIPATHY VS	PRATYUSHA NAIDU VS	// LOISINGHA(BOLANGIR) /303 /2024 ()	
276	D-ABLAPL/30642/2024	STATE OF ODISHA KALU CHARAN MOHANTY VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /650 /2024 ()	
277	D-ABLAPL/30645/2024	STATE OF ODISHA ANAM BEHERA @ PRASANNA KUMAR BEHERA VS	ACHYUTANANDA PATTANAIAK VS	// BOLAGARH P.S. /208 /2024 ()	
278	D-ABLAPL/30646/2024	STATE OF ODISHA MANORANJAN SAHOO VS	AKASH BHUYAN VS	// / /0 ()	
279	D-ABLAPL/30648/2024	STATE OF ODISHA MOHAMMAD SAYEED @ SAHIT VS	DINESH CHANDRA RAY VS	// LALBAG /155 /2024 ()	
280	D-ABLAPL/30649/2024	STATE OF ODISHA MOHIT KHA @ MOHIT KHAN VS	PRAVASH CHANDRA JENA VS	// JALESWAR /268 /2020 ()	
281	D-ABLAPL/30651/2024	STATE OF ODISHA SOUMYA RANJAN BARIK VS	SK. ZAFARULLA VS	// BALICHANDRAPUR /179 /2024 ()	
282	D-ABLAPL/30652/2024	STATE OF ODISHA SUBHASRI ROUL @ SRABANI BEHERA VS	UDIT RANJAN JENA VS	// TIHIDI /419 /2024 ()	
283	D-ABLAPL/30654/2024	STATE OF ODISHA AKASH BEHERA VS STATE OF ODISHA	UDIT RANJAN JENA VS	// BALASORE SADAR /366 /2024 () //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/10/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
284	D-ABLAPL/30655/2024	BIJAY KUMAR SAHOO VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	KUAKHIA /400 /2024 () //	
285	D-ABLAPL/30657/2024	AJAYA KUMAR SAHOO VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	KUAKHIA /400 /2024 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :05/10/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ELPET/31196/2024 ELPET/24/2024	ABHINANDAN PANDA MP	SUBASH MOHAPATRA	30/2024
2	D-ARBA/3/2023 ARBA/3/2023	THE DY. GENERAL MANAGER(ELECT.), ELECTRICITY CORPORATION, BERRAMPUR MP	ANINDYA KUMAR MISHRA	31/2024
3	D-ARBA/4/2023 ARBA/4/2023	CHIEF OPERATING OFFICER, SOUTHCO MP	ANINDYA KUMAR MISHRA	32/2024
4	D-ARBA/5/2023 ARBA/5/2023	CHIEF OPERATING OFFICER, SOUTHCO. MP	ANINDYA KUMAR MISHRA	33/2024
5	D-WPC(OA)/2068/2014 WPC(OA)/2068/2014	JAYA PRAKASH RATHA MP		38/2024
6	D-CRLLP/30536/2024 CRLLP/ /	STATE OF ODISHA MP	SAUBHAGYA KETAN NAYAK,A.G.A	48/2024
7	D-TRP(C)/43443/2024 TRP(C)/ /	BHAGYASHREE JALLI MP	BIJAYANANDA DASH	327/2024
8	D-LAA/43/2023 LAA/43/2023	SPECIAL LAND ACQUISITION OFFICER,BARRIPADANJAYA MUND, MP	A.G.A	346/2024
9	D-LAA/43/2023 LAA/43/2023	SPECIAL LAND ACQUISITION OFFICER,BARRIPADANJAYA MUND, MP	A.G.A	347/2024
10	D-LAA/43/2023 LAA/43/2023	SPECIAL LAND ACQUISITION OFFICER,BARRIPADANJAYA MUND, MP	A.G.A	348/2024
11	D-RVWPET/40679/2024 RVWPET/ /	UNION OF INDIA, NEW DELHI MP	SANJIB SWAIN, SR.P.COUNSEL	365/2024
12	D-RVWPET/32038/2024 RVWPET/238/2024	CHITRASEN PATEL MP	SANJIV JOSHI	366/2024
13	D-RVWPET/32038/2024 RVWPET/238/2024	CHITRASEN PATEL MP	SANJIV JOSHI	367/2024
14	D-MATA/43450/2024 MATA/ /	TARA PRASAD LIMAI MP	TUKUNA KUMAR MISHRA	460/2024
15	D-CMAPL/39380/2024 CMAPL/ /	GOKULA PRASAD ROUT MP	ADV.	506/2024
16	D-CMAPL/29999/2024 CMAPL/233/2024	BHANUMATI MAHANTA MP	M/S R.C.RATH, S.K.PANDA, A.K.ACHARYA	507/2024
17	D-CMAPL/29999/2024 CMAPL/233/2024	BHANUMATI MAHANTA MP	M/S R.C.RATH, S.K.PANDA, A.K.ACHARYA	508/2024
18	D-CMAPL/29999/2024 CMAPL/233/2024	BHANUMATI MAHANTA MP	M/S R.C.RATH, S.K.PANDA, A.K.ACHARYA	509/2024
19	D-CMAPL/40626/2024 CMAPL/ /	SRIKANTA KUMAR PAKAL MP	SOUMYAJYOTI BISWAL	510/2024
20	D-FAO/31794/2024 FAO/388/2024	M/S SHRIRAM GENERAL INSURANCE CO.Ltd MP	Adv Pam Dash	884/2024
21	D-FAO/38610/2024 FAO/ /	ORIENTAL INSURANCE COMPANY LTD., MP	BHISHEK MOHANTY	885/2024
22	D-FAO/39764/2024 FAO/ /	D.M., NEW INDIA ASSURANCE CO.LTD., MP	CHITRAKUTI RANJAN MOHANTY	886/2024
23	D-FAO/40247/2024 FAO/453/2024	TRIBENI @ LAXMI @ LALITA AGRAWAL MP	ABHISHEK DASH	887/2024
24	D-FAO/187/2023 FAO/187/2023	DREDGING AND DESILTATION CO. PVT. LG MP	GOPINATH MISHRA	888/2024
25	D-SA/6/2002 SA/6/2002	MAKURU@PARSURAM NAYA MP	M/S.B.H.MOHANTY	897/2024
26	D-SA/6/2002	MAKURU@PARSURAM NAYA	M/S.B.H.MOHANTY	

	SA/6/2002	MP		898/2024
27	D-SA/6/2002	MAKURU@PARSURAM NAYA	M/S.B.H.MOHANTY	
	SA/6/2002	MP		899/2024
28	D-SA/6/2002	MAKURU@PARSURAM NAYA	M/S.B.H.MOHANTY	
	SA/6/2002	MP		900/2024
29	D-SA/6/2002	MAKURU@PARSURAM NAYA	M/S.B.H.MOHANTY	
	SA/6/2002	MP		901/2024
30	D-SA/6/2002	MAKURU@PARSURAM NAYA	M/S.B.H.MOHANTY	
	SA/6/2002	MP		902/2024
31	D-SA/6/2002	MAKURU@PARSURAM NAYA	M/S.B.H.MOHANTY	
	SA/6/2002	MP		903/2024
32	D-SA/6/2002	MAKURU@PARSURAM NAYA	M/S.B.H.MOHANTY	
	SA/6/2002	MP		904/2024
33	D-SA/6/2002	MAKURU@PARSURAM NAYA	M/S.B.H.MOHANTY	
	SA/6/2002	MP		905/2024
34	D-SA/115/1988	ARNAPURNA	M/S.B.B.RATH	
	SA/115/1988	MP		906/2024
35	D-SA/159/2000	BACHU VISWANATH	M/S DAYANANDA MOHAPATRA	
	SA/159/2000	MP		907/2024
36	D-SA/159/2000	BACHU VISWANATH	M/S DAYANANDA MOHAPATRA	
	SA/159/2000	MP		908/2024
37	D-SA/159/2000	BACHU VISWANATH	M/S DAYANANDA MOHAPATRA	
	SA/159/2000	MP		909/2024
38	D-CRLREV/30606/2024	SANDEEP PRABODH KERKETTA	MANAS KUMAR CHAND	
	CRLREV/ /	MP		968/2024
39	D-CRLREV/14959/2024	SATYA PRAKASH DASH		
	CRLREV/231/2024	MP		969/2024
40	D-RSA/22/2022	CHILGU LAKRA	BYOMOKESH SAHOO	
	RSA/22/2022	MP		1175/2024
41	D-RSA/493/2023	BUNG JUTIA BEHERA	BIBEKANANDA BHUYAN	
	RSA/493/2023	MP		1176/2024
42	D-CMP/43376/2024	BHAGABAN JENA	SUJATA JENA	
	CMP/ /	MP		1223/2024
43	D-CMP/43434/2024	MANORANJAN MALLICK	BHASKAR CHANDRA PANDA	
	CMP/ /	MP		1224/2024
44	D-BLAPL/28485/2024	KALU CHARAN BHUYAN		
	BLAPL/9637/2024	MP		1336/2024
45	D-BLAPL/27939/2024	LIPUN @ SANKARSAN GOUDA	JYOTIRMAYA SAHOO	
	BLAPL/9609/2024	MP		1337/2024
46	D-BLAPL/15497/2024	BISWA JEET BHOI@BISWA@BISWAJIT BHARATIMA NAYAK		
	BLAPL/5320/2024	MP		1338/2024
47	D-BLAPL/30573/2024	PRAKASH CHANDRA SWAIN @ GUGUNA PRASANTA KUMAR NANDA		
	BLAPL/ /	MP		1339/2024
48	D-BLAPL/30582/2024	GAUTAM KUNDU	HIMADRI CHAUROBORTY	
	BLAPL/ /	MP		1340/2024
49	D-BLAPL/26637/2024	RAJESH MOHANTA		
	BLAPL/9000/2024	MP		1341/2024
50	D-BLAPL/27081/2024	PRAVAKAR PRUSTY		
	BLAPL/9162/2024	MP		1342/2024
51	D-ABLAPL/26002/2024	MADHAB BAGARTY	RAMANANDA THANAPATI	
	ABLAPL/9576/2024	MP		2194/2024
52	D-ABLAPL/17988/2024	DUSMANTA NAIK	KIRTAN DANG	
	ABLAPL/6368/2024	MP		2195/2024
53	D-ABLAPL/25429/2024	RABINDRA BEHERA		
	ABLAPL/9398/2024	MP		2196/2024
54	D-ABLAPL/13444/2024	BHARATA CHARAN ROUT		
	ABLAPL/4679/2024	MP		2197/2024
55	D-ABLAPL/20962/2024	GOPI @ GUPI MAHANTA		
	ABLAPL/7457/2024	MP		2198/2024
56	D-ABLAPL/24891/2024	KHAGENDRA GHADIA		
	ABLAPL/9407/2024	MP		2199/2024
57	D-ABLAPL/26480/2024	SATYABRATA DAS		
	ABLAPL/10330/2024	MP		2200/2024

58	D-ABLAPL/28078/2024 ABLAPL/10699/2024	INDIA MANDAL MP		2201/2024
59	D-ABLAPL/13009/2021 ABLAPL/13009/2021	JANAKI DALEI@ DALAI MP		2202/2024
60	D-MACA/41260/2024 MACA/ /	M/S., ORIENTAL INSURANCE COMPANY LIMITED, BHOJIPUR, SONBHA MP		2387/2024
61	D-MACA/43392/2024 MACA/ /	BIKASH KUMAR AGRAWAL MP	DHANANJAYA MUND	2388/2024
62	D-MACA/43464/2024 MACA/ /	NIRJHARANI DAS MP	KARUNAKAR DAS	2389/2024
63	D-MACA/43464/2024 MACA/ /	NIRJHARANI DAS MP	KARUNAKAR DAS	2390/2024
64	D-CRLA/527/2022 CRLA/527/2022	SIBA PRADHAN MP	RESHMA BEHERA, M/S.GOPAL KRISHNA NAYAK, J. DASH	2548/2024
65	D-CRLA/30488/2024 CRLA/ /	GUJI @ PANCHANAN DAS MP	ASHOK KUMAR SAHOO	2549/2024
66	D-CRLA/30488/2024 CRLA/ /	GUJI @ PANCHANAN DAS MP	ASHOK KUMAR SAHOO	2550/2024
67	D-CRLA/30560/2024 CRLA/ /	DINABANDHU MOHAPATRA MP	CHANDAN SAMANTARAY	2551/2024
68	D-CRLA/30560/2024 CRLA/ /	DINABANDHU MOHAPATRA MP	CHANDAN SAMANTARAY	2552/2024
69	D-CRLA/217/2022 CRLA/217/2022	DUSHMANT DAS@DIPU@BIBA MP	DEBASNAN DAS	2553/2024
70	D-CRLA/1147/2022 CRLA/1147/2022	SANJEEB HIRA MP	JAYANANDA PANDA	2554/2024
71	D-CRLA/30583/2024 CRLA/ /	RAGHUNATH SAHOO MP	SUDHANSU SEKHAR DASH	2555/2024
72	D-CRLA/30583/2024 CRLA/ /	RAGHUNATH SAHOO MP	SUDHANSU SEKHAR DASH	2556/2024
73	D-CRLA/30656/2024 CRLA/ /	NABA KISHORE BEHERA @ PATI MP	PRADEEP KUMAR PARIDA	2557/2024
74	D-CRLA/30656/2024 CRLA/ /	NABA KISHORE BEHERA @ PATI MP	PRADEEP KUMAR PARIDA	2558/2024
75	D-CRLMC/30540/2024 CRLMC/ /	SAROJ RANJAN DASH MP	ASHOK KUMAR SAHOO	2737/2024
76	D-CRLMC/30538/2024 CRLMC/3876/2024	VOLER CAR LIMITED, KOLKATA MP	ARYA TRIPATHY	2738/2024
77	D-CRLMC/30538/2024 CRLMC/3876/2024	VOLER CAR LIMITED, KOLKATA MP	ARYA TRIPATHY	2739/2024
78	D-CRLMC/28716/2024 CRLMC/3676/2024	SWAYAMBAR MAJHI MP		2740/2024
79	D-CRLMC/30564/2024 CRLMC/ /	SUDHIR KUMAR DAS MP	SK. ZAFARULLA	2741/2024
80	D-CRLMC/24838/2024 CRLMC/3139/2024	JYOTI RANJAN NAYAK MP		2742/2024
81	D-CRLMC/12481/2024 CRLMC/1681/2024	SANJIV KUMAR BEHERA MP		2743/2024
82	D-CRLMC/30592/2024 CRLMC/ /	INDIAN MARBLE COMPANY MP	SUSANTA KUMAR DASH	2744/2024
83	D-CRLMC/30609/2024 CRLMC/ /	SAROJ KUMAR PATRA MP	JAJATI KESHARI KHUNTIA	2745/2024
84	D-CRLMC/16094/2024 CRLMC/2138/2024	SATYABADI SAHU MP	MANORANJAN ACHARYA	2746/2024
85	D-CRLMC/30613/2024 CRLMC/ /	GAGAN BIHARI MOHANTY @ GAGAN MOHANTY, PATNAIK MP		2747/2024
86	D-CRLMC/30626/2024 CRLMC/ /	ARJUN CHARAN SETHI MP	PRASANTA KUMAR JENA	2748/2024
87	D-CRLMC/30636/2024 CRLMC/ /	LALIT KUMAR RATH MP	HRUDANANDA MOHAPATRA	2749/2024
88	D-CRLMC/27112/2024 CRLMC/ /	MANOJ KUMAR SAHOO MP	ALOK KUMAR MOHAPATRA	2750/2024
89	D-CRLMC/27119/2024	JAYANTA KUMAR SAHOO	ALOK KUMAR MOHAPATRA	

	CRLMC/ /	MP		2751/2024
90	D-CRLMC/27117/2024	KARTIK CHANDRA JENA	ALOK KUMAR MOHAPATRA	
	CRLMC/ /	MP		2752/2024
91	D-CRLMC/27128/2024	PRADEEP SAHOO	ALOK KUMAR MOHAPATRA	
	CRLMC/ /	MP		2753/2024
92	D-CRLMC/30629/2024	PUSPALATA RAUTARAY	JYOTI RANJAN DEO	
	CRLMC/ /	MP		2754/2024
93	D-WA/40715/2024	PUSPESWAR GIRI	RAMAKANTA SARANGI	
	WA/ /	MP		7308/2024
94	D-WA/43419/2024	TRIBAL DEVELOPMENT CORPORATION OF ODISHA	ADARSH KUMAR	
	WA/ /	MP		7309/2024
95	D-WA/43359/2024	STATE OF ODISHA	SASWAT JENA,A.G.A	
	WA/ /	MP		7310/2024
96	D-WA/43359/2024	STATE OF ODISHA	SASWAT JENA,A.G.A	
	WA/ /	MP		7311/2024
97	D-WA/43360/2024	STATE OF ODISHA	MANOJ KUMAR KHUNTIA,A.G.A	
	WA/ /	MP		7312/2024
98	D-WA/43360/2024	STATE OF ODISHA	MANOJ KUMAR KHUNTIA,A.G.A	
	WA/ /	MP		7313/2024
99	D-WA/43361/2024	STATE OF ODISHA	DHANANJAY MUND,A.G.A	
	WA/ /	MP		7314/2024
100	D-WA/43361/2024	STATE OF ODISHA	DHANANJAY MUND,A.G.A	
	WA/ /	MP		7315/2024
101	D-WA/43361/2024	STATE OF ODISHA	DHANANJAY MUND,A.G.A	
	WA/ /	MP		7316/2024
102	D-WA/43362/2024	STATE OF ODISHA	ARNAV BEHERA,A.S.C	
	WA/ /	MP		7317/2024
103	D-WA/43362/2024	STATE OF ODISHA	ARNAV BEHERA,A.S.C	
	WA/ /	MP		7318/2024
104	D-WA/43362/2024	STATE OF ODISHA	ARNAV BEHERA,A.S.C	
	WA/ /	MP		7319/2024
105	D-WA/43363/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7320/2024
106	D-WA/43363/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7321/2024
107	D-WA/43363/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7322/2024
108	D-WA/41468/2024	MANAS RANJAN SETHY	PRATIK DASH	
	WA/ /	MP		7323/2024
109	D-WA/43364/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7324/2024
110	D-WA/43364/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7325/2024
111	D-WA/43364/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7326/2024
112	D-WA/43365/2024	STATE OF ODISHA	ARNAV BEHERA,A.S.C	
	WA/ /	MP		7327/2024
113	D-WA/43365/2024	STATE OF ODISHA	ARNAV BEHERA,A.S.C	
	WA/ /	MP		7328/2024
114	D-WA/43365/2024	STATE OF ODISHA	ARNAV BEHERA,A.S.C	
	WA/ /	MP		7329/2024
115	D-WA/43366/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7330/2024
116	D-WA/43366/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7331/2024
117	D-WA/43366/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7332/2024
118	D-WA/43368/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7333/2024
119	D-WA/43368/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7334/2024
120	D-WA/43368/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7335/2024

121	D-WA/43480/2024 WA/ /	G.ADILAXMI MP	KSHIROD KUMAR ROUT	7336/2024
122	D-WP(C)/38659/2024 WP(C)/22554/2024	UNION OF INDIA MP	BIMBISAR DASH,SR. PANEL COUNSEL	13644/2024
123	D-WP(C)/15515/2023 WP(C)/15515/2023	KRUSHNA CHANDRA SETHI MP	M/S. DURGA PRASAD NANDA,SIDHESWAR MALLIK	13645/2024
124	D-WP(C)/43348/2024 WP(C)/25273/2024	RAPS INFRATECH PVT LTD, KALAHANDI ANKITA MUKHERJI MP		13646/2024
125	D-WP(C)/43354/2024 WP(C)/25219/2024	BIBHUTI BHUSAN MOHAPATRA MP	KRISHNA CHANDRA SAHU	13647/2024
126	D-WP(C)/43369/2024 WP(C)/ /	E MAYET ALI MONDAL @ ENAYET ALI MONDAL MP	MONDAL KUMAR MISHRA	13648/2024
127	D-WP(C)/43378/2024 WP(C)/ /	SRIKANTA GARNAIK MP	GOPAL KRUSHNA MOHANTY	13649/2024
128	D-WP(C)/43381/2024 WP(C)/ /	PRABODHA KUMAR MISHRA MP	DEEPAK KUMAR PANI	13650/2024
129	D-WP(C)/36341/2024 WP(C)/20655/2024	PRIYANKA MAYEE MAHARANA MP		13651/2024
130	D-WP(C)/35424/2024 WP(C)/22245/2024	BHUBANESWAR DAS MP	ASHUTOSH MOHANTA	13652/2024
131	D-WP(C)/43386/2024 WP(C)/25237/2024	M/S BN RESIDENCY PVT LTD MP	LALIT KUMAR MAHARANA	13653/2024
132	D-WP(C)/14655/2004 WP(C)/14655/2004	MADHUSUDAN DAS MP		13654/2024
133	D-WP(C)/43388/2024 WP(C)/25235/2024	M/S BN RESIDENCY PVT. LTD., BHAWANIPATAN KUMAR MAHARANA MP		13655/2024
134	D-WP(C)/43389/2024 WP(C)/ /	NRUSINGHA ROUSTRAY MP	DEBENDRA NARAYAN PATTANAIAK	13656/2024
135	D-WP(C)/43394/2024 WP(C)/ /	RAJESH KUMAR LENKA MP	USHARANI PATI	13657/2024
136	D-WP(C)/17971/2022 WP(C)/17971/2022	RAJANEESH PATI MP	RAMESH AGARWAL	13658/2024
137	D-WP(C)/43373/2024 WP(C)/ /	BISWANATH BEHERA MP	TRILOCHAN DASH	13659/2024
138	D-WP(C)/43355/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	13660/2024
139	D-WP(C)/42104/2024 WP(C)/24862/2024	ASHOK KUMAR DASH MP	SAUBHAGYA KUMAR SAMAL	13660/2024
140	D-WP(C)/43355/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	13661/2024
141	D-WP(C)/43356/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	13663/2024
142	D-WP(C)/43356/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	13664/2024
143	D-WP(C)/27353/2023 WP(C)/27353/2023	DR. LOPAMUDRA NANDA MP	SATYABRATA MOHANTY (1)	13665/2024
144	D-WP(C)/27353/2023 WP(C)/27353/2023	DR. LOPAMUDRA NANDA MP	SATYABRATA MOHANTY (1)	13666/2024
145	D-WP(C)/740/2013 WP(C)/740/2013	DAYANIDHI PATTNAIK MP	M/S.RAMAKANT MOHANTY,M/S.BIKRAM KISHORE NAYAK,NIHAR P	13667/2024
146	D-WP(C)/43357/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	13668/2024
147	D-WP(C)/43357/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	13669/2024
148	D-WP(C)/43418/2024 WP(C)/ /	DEBASHISH MOHAPATRA MP	DILLIP KUMAR RAY	13670/2024
149	D-WP(C)/43420/2024 WP(C)/ /	UPENDRA KUMAR SAMAL MP	PRATAP KUMAR BEHERA	13671/2024
150	D-WP(C)/43358/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	13672/2024
151	D-WP(C)/43358/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	13673/2024
152	D-WP(C)/28928/2024	KAILASH CHOUDHURY		

	WP(C)/17000/2024	MP		13674/2024
153	D-WP(C)/43429/2024 WP(C)/ /	AMBIANCE IMFL ON SHOP, BBSR MP	ABHISEK MOHANTY	13675/2024
154	D-WP(C)/39254/2024 WP(C)/23429/2024	GUDLA SATISH MP	ANKITA MUKHERJI	13676/2024
155	D-WP(C)/43435/2024 WP(C)/ /	TARANISEN SETH MP	SAROJ KUMAR PADHY	13677/2024
156	D-WP(C)/43435/2024 WP(C)/ /	TARANISEN SETH MP	SAROJ KUMAR PADHY	13678/2024
157	D-WP(C)/43437/2024 WP(C)/ /	MANGAL BISWAL MP	SAROJ KUMAR PADHY	13679/2024
158	D-WP(C)/43436/2024 WP(C)/ /	PRINCE BAR AND RESTAURANT IMFL ON <del>SHIBIR</del> MP	ABHISEK MOHANTY	13680/2024
159	D-WP(C)/43437/2024 WP(C)/ /	MANGAL BISWAL MP	SAROJ KUMAR PADHY	13681/2024
160	D-WP(C)/43442/2024 WP(C)/ /	TILOTTAMA BARAL MP	PRABIR KUMAR RAY	13682/2024
161	D-WP(C)/43447/2024 WP(C)/ /	PRAKASH CHANDRA SWAIN MP	SATYA RANJAN PATI	13683/2024
162	D-WP(C)/37979/2024 WP(C)/22458/2024	DEBRAJ BEHERA MP		13684/2024
163	D-WP(C)/43451/2024 WP(C)/ /	BANGU ROURAY MP	SATYA RANJAN PATI	13685/2024
164	D-WP(C)/22394/2024 WP(C)/12998/2024	SATYAPRIYA PAIKRAY MP	SUSANTA KUMAR BARAL	13686/2024
165	D-WP(C)/43453/2024 WP(C)/ /	AMARNATH PARIDA @ AMAR PARIDA MP	SASWATI MOHAPATRA	13687/2024
166	D-WP(C)/43423/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	13688/2024
167	D-WP(C)/43423/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	13689/2024
168	D-WP(C)/43456/2024 WP(C)/ /	BASANTA KUMAR NAYAK MP	KSHIROD KUMAR ROUT	13690/2024
169	D-WP(C)/865/2024 WP(C)/318/2024	SUSIL KUMAR SAHOO MP	PRATIK DASH	13691/2024
170	D-WP(C)/43425/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	13692/2024
171	D-WP(C)/43425/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	13693/2024
172	D-WP(C)/39651/2024 WP(C)/23535/2024	RAMESH CHANDRA MOHAPATRA MP		13694/2024
173	D-WP(C)/43463/2024 WP(C)/25272/2024	KALIKA AGRO PRODUCTS, MAYURBHANLALITENDU MISHRA MP		13695/2024
174	D-WP(C)/18218/2024 WP(C)/10211/2024	A RAVI CHAITANYA MP	SOUBHAGYA SUNDAR DAS	13696/2024
175	D-WP(C)/43428/2024 WP(C)/ /	MURALIDHAR PRADHAN MP	NIRANJAN MAHARANA	13697/2024
176	D-WP(C)/31625/2023 WP(C)/31625/2023	SUSHANTA KUMAR RATH MP	SOUBHAGYA SUNDAR DAS	13698/2024
177	D-WP(C)/43466/2024 WP(C)/ /	MANINI BEHERA MP	HRUDANANDA MOHAPATRA	13699/2024
178	D-WP(C)/43469/2024 WP(C)/ /	BHRAMAR BAR SWAIN MP	SOUMYA RANJAN MOHANTY	13700/2024
179	D-WP(C)/43471/2024 WP(C)/ /	SWARNALATA SWAIN MP	SOUMYA RANJAN MOHANTY	13701/2024
180	D-WP(C)/43470/2024 WP(C)/ /	AJAYA KUMAR LENKA MP	SOUMYA RANJAN MOHANTY	13702/2024
181	D-WP(C)/43472/2024 WP(C)/ /	BISWARANJAN SARDAR MP	SOUMYA RANJAN MOHANTY	13703/2024
182	D-WP(C)/43474/2024 WP(C)/ /	BICHITRA JENA MP	SOUMYA RANJAN MOHANTY	13704/2024
183	D-WP(C)/43475/2024 WP(C)/ /	KRUSHNA CHANDRA SAHOO MP	SOUMYA RANJAN MOHANTY	13705/2024

184	D-WP(C)/43432/2024 WP(C)/ /	DURGA PRASAD BHOI MP	SAROJ KUMAR MISHRA	13706/2024
185	D-WP(C)/43485/2024 WP(C)/ /	HARIS CHANDRA MOHANTY MP	JAGAJIBAN PRADHAN	13707/2024
186	D-WP(C)/43487/2024 WP(C)/ /	BHARAT BHUSAN PARIDA MP	ASMIYA RANJAN MAJHI	13708/2024
187	D-WP(C)/43489/2024 WP(C)/ /	BASANTA KUMAR DAS MP	HIMANSU SEKHAR MOHANTY	13709/2024
188	D-WP(C)/43491/2024 WP(C)/ /	BHAKTA CHARAN PRADHAN MP	TARUN PATNAIK	13710/2024
189	D-WP(C)/43494/2024 WP(C)/ /	SANJEEB KUMAR MISHRA MP	AGNIHOTRA SAHU	13711/2024
190	D-WP(C)/43493/2024 WP(C)/ /	ROSHAN KUMAR MISHRA MP	AGNIHOTRA SAHU	13712/2024
191	D-WP(C)/37256/2024 WP(C)/21434/2024	M/S. MAA RAMACHANDI INFRA PVT LTD. MP	<del>AGRI</del>	13713/2024
192	D-WP(C)/37254/2024 WP(C)/21433/2024	M/S. MAA RAMACHANDI INFRA PVT LTD. MP	<del>MRI</del> K.SHARMA, AGA	13714/2024
193	D-WP(C)/31640/2024 WP(C)/17946/2024	HARIHAR BISWAL MP		13715/2024
194	D-WP(C)/37251/2024 WP(C)/21437/2024	M/S. MAA RAMACHANDI INFRA PVT LTD. MP	<del>AGRI</del>	13716/2024
195	D-WP(C)/16421/2014 WP(C)/16421/2014	ANJANA PODH MP		13717/2024
196	D-WP(C)/5834/2018 WP(C)/5834/2018	SANJUKTA SAHOO MP	M/S.RABINARAYAN NAYAK	13718/2024